

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR ANIL LAXMAN PANSARE

IA 88006/2017,88007/2017, in Petition(s) for Special Leave to
Appeal (C) No(s). 23960/2017

M/S. JAIPRAKASH SEWA SANSTHAN

Petitioner(s)

VERSUS

NATTHI MAL & ORS.

Respondent(s)

(FDR matter)

Date : 15-04-2019 These matters were called on for hearing today.

For Petitioner(s)

Unuc Legal Llp, AOR

For Respondent(s)

Ms. Babita Jha, Adv.
Mr. S.K. Dey, Adv.
Mr. Ashutosh Bansal, Adv.
Mr. Shiv Sagar Tiwari, AOR
Mrs. S. Usha Reddy, AOR
Mr. Balraj Dewan, AOR

UPON hearing the counsel the Court made the following
O R D E R

F.D.R. be renewed for a further period of six months
from the due date of its maturity.

ANIL LAXMAN PANSARE
Registrar